

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 25.06.2022										
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applic ant	C.C Typ e	Judge / Cour t Name	C.C Applied For	Other Document	Deal ing Sec tion	Se at
1	43406 /2022	25.06. 2022	WP (C) - 5728/ 2018	A N SWAIN	GEN ERA L		Order Dtd. 2018- 07-24		WRIT BRAN CH-1	(S ea t No - 30)
2	43407 /2022	25.06. 2022	WP (C) - 2668/ 2017	ANIL SAHOO	GEN ERA L		PetitionAnnexure,C ounter,Rejoinder,			(S ea t No - 30)
3	43408 /2022	25.06. 2022	MACA- 96/20 22	S. K. SAHOIO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-21			(S ea t No - 30)
4	43409 /2022	25.06. 2022	WP (C) - 15324 /2022	APARES H BHOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 30)
5	43410 /2022	25.06. 2022	WP (C) - 14967 /2022	L.D.PA NDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24		WRIT BRAN CH-7	(S ea t No - 18)
6	43411 /2022	25.06. 2022	WP (C) -	P.K.MO HANTY	C.O .	COUR T	Order Dtd. 2022- 06-22			(S ea

			13748 /2022			NO. 24				t No - 18)
7	43412 /2022	25.06. 2022	WP (C) - 15209 /2022	D.SAMA L	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 18)
8	43413 /2022	25.06. 2022	WP (C) - 12391 /2022	P.L.MI SHRA	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-23			(S ea t No - 18)
9	43414 /2022	25.06. 2022	ABLAP L- 5758/ 2022	A.K.MO HANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 18)
10	43415 /2022	25.06. 2022	WP (C) - 12384 /2022	S.DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 18)
11	43416 /2022	25.06. 2022	BLAPL - 4824/ 2022	L.MOHN ATY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 18)
12	43417 /2022	25.06. 2022	WP (C) - 5371/ 2011	ANIL SAHOO	GEN ERA L		PetitionAnnexure,A ffidavit,	WRIT BRAN CH-8		(S ea t No - 42)
13	43418 /2022	25.06. 2022	WP (C) - 12383 /2022	S.DASH	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-24			(S ea t No - 42)

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14	43419/2022	25.06.2022	CMP-1080/2017	A MOHANTY	GEN ERAL		Order Dtd. 2022-02-04			(Seat No - 42)
15	43420/2022	25.06.2022	CMP-535/2022	P.K.BI SWAL	C.O.	COURT NO. 24	Order Dtd. 2022-06-24			(Seat No - 42)
16	43421/2022	25.06.2022	WP(C) - 14719/2022	B.P.TU NGA	C.O.	COURT NO. 24	Order Dtd. 2022-06-24			(Seat No - 42)
17	43422/2022	25.06.2022	ABLAP L- 15721/2021	D K SAHOO	GEN ERAL		Order Dtd. 2022-01-05			(Seat No - 42)
18	43423/2022	25.06.2022	WP(C) - 15049/2022	K.K.JE NA	C.O.	COURT NO. 24	Order Dtd. 2022-06-24			(Seat No - 42)
19	43424/2022	25.06.2022	CRLMC - 2508/2013	CHHABI RANA	GEN ERAL		Order Dtd. 2022-06-20			(Seat No - 42)
20	43425/2022	25.06.2022	CMP-520/2022	B.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-06-24		WRIT BRANCH-4	(Seat No - 17)
21	43426/2022	25.06.2022	WP(C) - 15582	P.K.SW AIN	C.O.	COURT NO.	Order Dtd. 2022-06-24			(Seat No - 17)

			/2022			24				No - 17)
2 2	43427 /2022	25.06. 2022	WP (C) - 21431 /2014	R C BHOU	GEN ERA L		Order Dtd. 2016- 05-18		WRIT BRAN CH-1	(S ea t No - 4)
2 3	43428 /2022	25.06. 2022	WP (C) - 12906 /2022	H.K.MA LLICK	C.O .	COUR T NO. 1	Order Dtd. 2022- 06-24			(S ea t No - 4)
2 4	43429 /2022	25.06. 2022	CMP- 482/2 022	B.N.MU DULI	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-23			(S ea t No - 4)
2 5	43430 /2022	25.06. 2022	WP (C) - 11393 /2022	K.C.NA YAK	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 4)
2 6	43431 /2022	25.06. 2022	WP (C) - 21685 /2011	SK SAMIM	GEN ERA L		Order Dtd. 2019- 01-29		WRIT BRAN CH-7	(S ea t No - 18)
2 7	43432 /2022	25.06. 2022	CMP- 509/2 022	P.K.SW AIN	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-24		WRIT BRAN CH-4	(S ea t No - 17)
2 8	43433 /2022	25.06. 2022	WP (C) - 11397 /2022	K.C.NA YAK	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 17)
2 9	43434 /2022	25.06. 2022	CONTC (CP)- 277/2 018	ARUNA MISHRA	GEN ERA L		Order Dtd. 2022- 02-08			(S ea t No

										- 17)
3 0	43435 /2022	25.06. 2022	WP (C) - 11396 /2022	K.C.NA YAK	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 17)
3 1	43436 /2022	25.06. 2022	WP (C) - 5790/ 2015	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-23			(S ea t No - 17)
3 2	43437 /2022	25.06. 2022	WP (C) - 14793 /2022	R.K.SA RANGI	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-24			(S ea t No - 17)
3 3	43438 /2022	25.06. 2022	WP (C) - 7363/ 2013	K K RATH	GEN ERA L		Order Dtd. 2022- 06-21			(S ea t No - 17)
3 4	43439 /2022	25.06. 2022	WP (C) - 14437 /2022	ACHYUT ANANDA PATTAN AIK	C.O .	COUR T NO. 11	Order Dtd. 2022- 06-24			(S ea t No - 17)
3 5	43440 /2022	25.06. 2022	WP (C) - 15485 /2022	R. R. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 06-23			(S ea t No - 17)
3 6	43441 /2022	25.06. 2022	CONTC - 6602/ 2021	T.K.SW AIN	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-24			(S ea t No - 17)
3	43442	25.06.	WP (C)	M. R.	C.O	IN	Order Dtd. 2022-			(S

7	/2022	2022	- 2932/ 2012	SAHOO	.	CHAM BERS	06-23			ea t No - 17)
3 8	43443 /2022	25.06. 2022	WP (C) - 22607 /2018	P K NAYAK	GEN ERA L		Order Dtd. 2022- 04-07		WRIT BRAN CH-8	(S ea t No - 42)
3 9	43444 /2022	25.06. 2022	CONTC - 6603/ 2021	T.K.SW AIN	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-24			(S ea t No - 42)
4 0	43445 /2022	25.06. 2022	ABLAP L- 3262/ 2022	R.K.MO HAPATR A	GEN ERA L		Order Dtd. 2022- 05-19			(S ea t No - 42)
4 1	43446 /2022	25.06. 2022	WP (C) - 16782 /2009	PRIYAN KA MOHAPA TRA	GEN ERA L		Order Dtd. 2009- 12-08		WRIT BRAN CH-5	(S ea t No - 23)
4 2	43447 /2022	25.06. 2022	WP (C) - 2932/ 2012	BALARA M SINGH	C.O .	IN CHAM BERS	Order Dtd. 2022- 06-23			(S ea t No - 23)
4 3	43448 /2022	25.06. 2022	WP (C) - 2933/ 2012	M. R. SAHOO	C.O .	IN CHAM BERS	Order Dtd. 2022- 06-23			(S ea t No - 23)
4 4	43449 /2022	25.06. 2022	CMP- 164/2 019	N K NAYAK	GEN ERA L		Order Dtd. 2019- 03-13		WRIT BRAN CH-2	(S ea t No - -

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4 5	43450 /2022	25.06. 2022	WP (C) - 2933/ 2012	BALARA M SINGH	C.O .	IN CHAM BERS	Order Dtd. 2022- 06-23			(S ea t No - 8)
4 6	43451 /2022	25.06. 2022	CRLRE V- 233/2 022	D. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 8)
4 7	43452 /2022	25.06. 2022	WP (C) - 5373/ 2016	D. K. NAIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 06-22			(S ea t No - 8)
4 8	43453 /2022	25.06. 2022	CRLRE V- 232/2 022	S. K. BHANJA DEO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 8)
4 9	43454 /2022	25.06. 2022	WP (C) - 14801 /2022	P. K. MALLIC K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 8)
5 0	43455 /2022	25.06. 2022	CRLA- 413/2 010	P K ROUT	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 8)
5 1	43456 /2022	25.06. 2022	CRLA- 381/2 010	D SWAIN	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 8)
5 2	43457 /2022	25.06. 2022	CRLA- 390/2 010	R K MALLIC K	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 8)
5 3	43458 /2022	25.06. 2022	CRLA- 390/2 010	R K MALLIC K	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No

										- 8)
5 4	43459 /2022	25.06. 2022	CRLA- 394/2 010	P.C. MOHANT Y	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 8)
5 5	43460 /2022	25.06. 2022	CRLA- 399/2 010	S S BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 8)
5 6	43461 /2022	25.06. 2022	CRLA- 381/2 010	S K DAS	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 8)
5 7	43462 /2022	25.06. 2022	WP (C) - 1214/ 2021	N K SATAPA THY	GEN ERA L		PetitionAnnexure, E ntire Order,			(S ea t No - 8)
5 8	43463 /2022	25.06. 2022	WP (C) - 21526 /2014	SIBA PRASAD SAHOO	GEN ERA L		Order Dtd. 2014- 11-14		WRIT BRAN CH-2	(S ea t No - 6)
5 9	43464 /2022	25.06. 2022	LAA- 143/2 010	M.K.PA NDA	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-20			(S ea t No - 6)
6 0	43465 /2022	25.06. 2022	WP (C) - 11912 /2022	J.SAHO O	C.O .	COUR T NO. 3	Order Dtd. 2022- 06-22		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
6 1	43466 /2022	25.06. 2022	WP (C) - 22432 /2014	H.JENA	C.O .	COUR T NO. 16	Order Dtd. 2022- 06-23			(S ea t No - 10 3)

62	43467/2022	25.06.2022	LAA-144/2010	M.K.PA NDA	C.O.	COURT NO. 24	Order Dtd. 2022-06-20			(Seat No - 103)
63	43468/2022	25.06.2022	WP (C) - 2887/2020	M.N.MO HANTY	C.O.	COURT NO. 17	Order Dtd. 2022-06-24		WRIT BRANCH (DIVISION BENCH)	(Seat No - 105)
64	43469/2022	25.06.2022	WP (C) - 39032/2021	D. J. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-06-24		WRIT BRANCH-8	(Seat No - 39)
65	43470/2022	25.06.2022	FAO-211/2021	B.K.SW AIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-06-22		MISC APPEAL SEC.	(Seat No - 2)
66	43471/2022	25.06.2022	WP (C) - 365/2022	GAGAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-06-24		WRIT BRANCH-8	(Seat No - 39)
67	43472/2022	25.06.2022	LAA-4/2012	M.K.PA NDA	C.O.	COURT NO. 24	Order Dtd. 2022-06-20			(Seat No - 39)
68	43473/2022	25.06.2022	MATA-58/2021	S. K. SAHOO	C.O.	COURT NO. 4	Order Dtd. 2022-06-24			(Seat No - 39)
69	43474/2022	25.06.2022	SA-104/1996	S.C.ME KAP	C.O.	COURT NO. 25	Order Dtd. 2022-06-20			(Seat No - 39)

										- 39)
7 0	43475 /2022	25.06. 2022	MATA- 9/202 1	M. R. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022- 06-23			(S ea t No - 39)
7 1	43476 /2022	25.06. 2022	LAA- 51/20 06	I. PAND A	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 39)
7 2	43477 /2022	25.06. 2022	RSA- 212/2 005	B. BEHE RA	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 39)
7 3	43478 /2022	25.06. 2022	MATA- 9/202 1	R. K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 06-23			(S ea t No - 39)
7 4	43479 /2022	25.06. 2022	RSA- 131/2 014	B. BEHE RA	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 39)
7 5	43480 /2022	25.06. 2022	RSA- 302/2 002	P. NAYA K	C.O .	COUR T NO. 1	Order Dtd. 2022- 06-20			(S ea t No - 39)
7 6	43481 /2022	25.06. 2022	MATA- 76/20 21	KSHITI SH	C.O .	COUR T NO. 4	Order Dtd. 2022- 06-22		FIRS T APPE AL	(S ea t No - 1)
7 7	43482 /2022	25.06. 2022	SA- 140/2	P. C. MO HANTY	C.O .	COUR T	Order Dtd. 2022- 06-20			(S ea

			002			NO. 25				t No - 1)
7 8	43483 /2022	25.06. 2022	RSA- 282/2 013	D.NAYA K	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 1)
7 9	43484 /2022	25.06. 2022	MATA- 120/2 022	SWAPNA SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022- 06-23			(S ea t No - 1)
8 0	43485 /2022	25.06. 2022	SA- 140/2 002	J.P.KA R	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20			(S ea t No - 1)
8 1	43486 /2022	25.06. 2022	MATA- 41/20 22	P. N. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 06-23			(S ea t No - 1)
8 2	43487 /2022	25.06. 2022	RSA- 457/2 003	P.N.NA YAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 06-20			(S ea t No - 1)
8 3	43488 /2022	25.06. 2022	MATA- 41/20 22	J. R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 06-23			(S ea t No - 1)
8 4	43489 /2022	25.06. 2022	SA- 99/19 92	M.BEHE RA	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-20		SECO ND APPE AL	(S ea t No - 3)
8 5	43490 /2022	25.06. 2022	RSA- 52/20 04	I.PAND A	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-22		SECO ND APPE AL	(S ea t No - 7)
8	43491	25.06.	WP (C)	BIKRAM	C.O	COUR	Order Dtd. 2022-		WRIT	(S

6	/2022	2022	- 13681 /2022	KUMAR SWAIN	.	T NO. 6	06-23		BRAN CH-5	ea t No - 32)
8 7	43492 /2022	25.06. 2022	WP (C) - 10756 /2022	RASHMI RANJAN DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-22		WRIT BRAN CH-5	(S ea t No - 21)
8 8	43493 /2022	25.06. 2022	WPCRL - 10/20 22	SUVEND U BARIK	C.O .	COUR T NO. 9	Order Dtd. 2022- 06-24			(S ea t No - 21)
8 9	43494 /2022	25.06. 2022	WP (C) - 15630 /2022	PABITR A KUMAR MOHANT Y	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-24			(S ea t No - 21)
9 0	43495 /2022	25.06. 2022	CMP- 473/2 022	RABI SAMAL	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-23		WRIT BRAN CH-3	(S ea t No - 14)
9 1	43496 /2022	25.06. 2022	CMAPL - 26/20 20	GYANEN DRA CHANDR A SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		M.J. C.	(S ea t No - 1)
9 2	43497 /2022	25.06. 2022	WP (C) - 15050 /2022	B.DAS	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 1)
9 3	43498 /2022	25.06. 2022	WP (C) - 15504 /2009	MOTILA L MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 1)
9	43499	25.06.	WP (C)	MOTILA	C.O	COUR	Order Dtd. 2022-			(S

4	/2022	2022	- 16312 /2009	L MISHRA	.	T NO. 22	06-24			ea t No - 1)
9 5	43500 /2022	25.06. 2022	CONTC - 441/2 016	B.DAS	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		CONT EMPT	(S ea t No - 1)
9 6	43501 /2022	25.06. 2022	WP (C) - 26678 /2020	BRAJAR AJ PRUSTY	C.O .	COUR T NO. 1	Order Dtd. 2022- 06-24			(S ea t No - 1)
9 7	43502 /2022	25.06. 2022	WPC (O AC) - 1624/ 2014	M.N.MO HANTY	C.O .	COUR T NO. 1	Order Dtd. 2022- 06-24		OA Bran ch	(S ea t No - 1)
9 8	43503 /2022	25.06. 2022	WP (C) - 11700 /2022	NIRANJ AN ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 1)
9 9	43504 /2022	25.06. 2022	WP (C) - 11645 /2022	ASHUTO SH MOHANT Y	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-24		WRIT BRAN CH-3	(S ea t No - 33)
1 0 0	43505 /2022	25.06. 2022	WP (C) - 15078 /2022	R.R.DA S	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 33)
1 0 1	43506 /2022	25.06. 2022	WP (C) - 12974 /2022	B. K. SINGH	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 33)
1 0 2	43507 /2022	25.06. 2022	WP (C) - 14709	K.C.TR IPATHY	C.O .	COUR T NO.	Order Dtd. 2022- 06-24			(S ea t

			/2022			22			No - 33)
1 0 3	43508 /2022	25.06. 2022	WP (C) - 14710 /2022	K.C.TR IPATHY	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		(S ea t No - 33)
1 0 4	43509 /2022	25.06. 2022	WP (C) - 12963 /2022	K. C. SATAPA THY	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		(S ea t No - 33)
1 0 5	43510 /2022	25.06. 2022	WP (C) - 15284 /2022	M.N.MO HANTY	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		(S ea t No - 33)
1 0 6	43511 /2022	25.06. 2022	WP (C) - 12978 /2022	B. K. SINGH	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		(S ea t No - 33)
1 0 7	43512 /2022	25.06. 2022	WP (C) - 12976 /2022	B. K. SINGH	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		(S ea t No - 33)
1 0 8	43513 /2022	25.06. 2022	WP (C) - 13759 /2021	DEBABR AT DASH	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		(S ea t No - 33)
1 0 9	43514 /2022	25.06. 2022	WP (C) - 13798 /2022	BANABI HARI RAY	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		(S ea t No - 33)

1 1 0	43515 /2022	25.06. 2022	WP (C) - 14032 /2022	PRASAN T KUMAR PATRI	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 33)
1 1 1	43516 /2022	25.06. 2022	WP (C) - 15443 /2022	M.BEHE RA	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		WRIT BRAN CH-6	(S ea t No - 25)
1 1 2	43517 /2022	25.06. 2022	WP (C) - 15443 /2022	M.BEHE RA	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24		WRIT BRAN CH-6	(S ea t No - 25)
1 1 3	43518 /2022	25.06. 2022	WP (C) - 15407 /2022	M.N.MO HANTY	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 25)
1 1 4	43519 /2022	25.06. 2022	WP (C) - 15228 /2022	A.SAHO O	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 25)
1 1 5	43520 /2022	25.06. 2022	WP (C) - 15330 /2022	A.P.SA HOO	C.O .	COUR T NO. 22	Order Dtd. 2022- 06-24			(S ea t No - 25)
1 1 6	43521 /2022	25.06. 2022	WP (C) - 22876 /2013	SIBA PRASAD SAHOO	GEN ERA L		Order Dtd. 2022- 04-27		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 4)
1 1 7	43522 /2022	25.06. 2022	WP (C) - 25317	B. S. SWAIN	GEN ERA L		Order Dtd. 2021- 07-14			(S ea t

			/2014							No - 104)
118	43523/2022	25.06.2022	RSA-304/2010	SIDHARTH SANKAR DAS	GENERAL		Order Dtd. 2022-06-22 Misc. case,	19.05.2022, 20.06.2022, 22.06.2022 IA 589/2022, IA 635/2022	SECOND APPELLAL	(Seat No - 3)
119	43524/2022	25.06.2022	CRLA-289/2019	D.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-06-24		CRIMINAL APPELLAL	(Seat No - 6)
120	43525/2022	25.06.2022	WP (C) - 2102/2002	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-06-23			(Seat No - 6)
121	43526/2022	25.06.2022	WP (C) - 14708/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-06-23		WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 107)
122	43527/2022	25.06.2022	WP (C) - 3355/2022	L. N. RAYATSI NGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-06-23			(Seat No - 107)
123	43528/2022	25.06.2022	WP (C) - 11366/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-06-23			(Seat No - 107)
124	43529/2022	25.06.2022	WP (C) - 14287/2022	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-06-23			(Seat No - 107)
1	43530	25.06.	WP (C)	DILLIP	C.O.	CHIE	Order Dtd. 2022-		WRIT	(S

25	/2022	2022	- 14430 /2022	KUMAR SAHU	.	F JUST ICE' S COUR T	06-23		BRAN CH (DIV ISIO N BENC H-1)	ea t No - 10 4)
126	43531 /2022	25.06. 2022	WP (C) - 11327 /2016	HAREKR USHNA DASH	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-24		WRIT BRAN CH-2	(S ea t No - 9)
127	43532 /2022	25.06. 2022	WP (C) - 15162 /2022	P.K.RO UT	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-30		WRIT BRAN CH-1	(S ea t No - 30)
128	43533 /2022	25.06. 2022	WP (C) - 12970 /2022	BIJAYA KUMAR NAYAK 3	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-24			(S ea t No - 30)
129	43534 /2022	25.06. 2022	WP (C) - 11975 /2022	BASUDE V BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-24		WRIT BRAN CH-1	(S ea t No - 31)
130	43535 /2022	25.06. 2022	WP (C) - 14822 /2022	R. B. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-24			(S ea t No - 31)
131	43536 /2022	25.06. 2022	WP (C) - 14418 /2022	SATRUG HNA DASH A	C.O .	COUR T NO. 25	Order Dtd. 2022- 06-24			(S ea t No - 31)
132	43537 /2022	25.06. 2022	BLAPL - 2383/ 2022	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 6	Order Dtd. 2022- 06-24			(S ea t No -)

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133	43538/2022	25.06.2022	WP(C) - 9557/2022	A. K. ROUL	C.O.	COURT NO. 6	Order Dtd. 2022-06-22			(Seat No - 31)
134	43539/2022	25.06.2022	WPC(O AC) - 1389/2015	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 14	Order Dtd. 2022-06-21			(Seat No - 31)
135	43540/2022	25.06.2022	WPC(O AC) - 1392/2015	TAPAN SWAIN	C.O.	COURT NO. 14	Order Dtd. 2022-06-21			(Seat No - 31)
136	43541/2022	25.06.2022	WPC(O A) - 1391/2015	L. D. PANDA	C.O.	COURT NO. 14	Order Dtd. 2022-06-21			(Seat No - 31)
137	43542/2022	25.06.2022	WPC(O AC) - 1121/2015	M. N. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2022-06-21			(Seat No - 31)
138	43543/2022	25.06.2022	WPC(O AC) - 1460/2015	DILLIP RAY	C.O.	COURT NO. 14	Order Dtd. 2022-06-21	OA Branch		(Seat No - 1)
139	43544/2022	25.06.2022	WPC(O AC) - 1433/2015	J.R. KAR	C.O.	COURT NO. 14	Order Dtd. 2022-06-21			(Seat No - 1)
140	43545/2022	25.06.2022	WPC(O AC) - 1385/2015	P. K. MALLICK	C.O.	COURT NO. 14	Order Dtd. 2022-06-21			(Seat No

										- 1)
1 4 1	43546 /2022	25.06. 2022	WP (C) - 14142 /2022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 06-24			(S ea t No - 1)
1 4 2	43547 /2022	25.06. 2022	WP (C) - 12151 /2022	BISHNU PRIYA PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 06-22			(S ea t No - 1)
1 4 3	43548 /2022	25.06. 2022	WP (C) - 10030 /2016	S K BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022- 06-23		WRIT BRAN CH-2	(S ea t No - 9)
1 4 4	43549 /2022	25.06. 2022	ABLAP L- 4324/ 2022	ANIL SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 06-23			(S ea t No - 9)
1 4 5	43550 /2022	25.06. 2022	BLAPL - 2975/ 2021	S ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 06-22			(S ea t No - 9)
1 4 6	43551 /2022	25.06. 2022	BLAPL - 2182/ 2021	G JAYSIN GH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 9)
1 4 7	43552 /2022	25.06. 2022	BLAPL - 1238/ 2021	GANESH SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 06-24			(S ea t No - 9)
1 4 8	43553 /2022	25.06. 2022	BLAPL - 1105/ 2021	ASUTOS H MEHER	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 06-24			(S ea t No - 9)
1 4 9	43554 /2022	25.06. 2022	BLAPL - 610/2	B.B. MALLIC K	C.O .	COUR T NO.	Order Dtd. 2022- 06-24			(S ea t

			021			9 OLD				No - 9)
1 5 0	43555 /2022	25.06. 2022	ABLAP L- 10271 /2021	M R BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 06-24		CRIM INAL MISC -3	(S ea t No - 9)
1 5 1	43556 /2022	25.06. 2022	ABLAP L- 5147/ 2022	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 06-24		CRIM INAL MISC -3	(S ea t No - 9)
1 5 2	43557 /2022	25.06. 2022	BLAPL - 641/2 022	D SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 9)
1 5 3	43558 /2022	25.06. 2022	CRLMP - 1050/ 2022	T.N.CH OUDHUR Y	C.O .	COUR T NO. 17	Order Dtd. 2022- 06-24			(S ea t No - 9)
1 5 4	43559 /2022	25.06. 2022	BLAPL - 8959/ 2021	M K PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 06-24		CRMI NAL MISC -2	(S ea t No - 10)
1 5 5	43560 /2022	25.06. 2022	CRLMP - 1099/ 2022	D.R.MI SHRA	C.O .	COUR T NO. 17	Order Dtd. 2022- 06-24			(S ea t No - 10)
1 5 6	43561 /2022	25.06. 2022	CRLMP - 1136/ 2022	B.TRIP ATHY	C.O .	COUR T NO. 17	Order Dtd. 2022- 06-24			(S ea t No - 10)
1 5 7	43562 /2022	25.06. 2022	CRLMP - 1135/ 2022	B.TRIP ATHY	C.O .	COUR T NO. 17	Order Dtd. 2022- 06-24			(S ea t No - 10)

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158	43563/2022	25.06.2022	CRLMP - 1104/2022	S.BARI K	C.O .	COURT NO. 17	Order Dtd. 2022-06-24			(Seat No - 10)
159	43564/2022	25.06.2022	WP (C) - 14605/2022	SESHAD EV BISWAL	C.O .	COURT NO. 2	Order Dtd. 2022-06-30	WRIT BRANCH (DIVISION BENCH-1)		(Seat No - 106)
160	43565/2022	25.06.2022	WP (C) - 14454/2022	B. K. DAS	C.O .	COURT NO. 1	Order Dtd. 2022-06-23	WRIT BRANCH (DIVISION BENCH-1)		(Seat No - 104)
161	43566/2022	25.06.2022	BLAPL - 2801/2022	B K ROUT	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-06-24			(Seat No - 104)
162	43567/2022	25.06.2022	WP (C) - 10271/2022	ASHUTOSH MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2022-06-24			(Seat No - 104)
163	43568/2022	25.06.2022	CRLMP - 1018/2022	B.K. LENKA	C.O .	COURT NO. 17	Order Dtd. 2022-06-24			(Seat No - 104)
164	43569/2022	25.06.2022	WP (C) - 12043/2022	J. C. BARAL	C.O .	COURT NO. 1	Order Dtd. 2022-06-24			(Seat No - 104)

1 6 5	43570 /2022	25.06. 2022	CRLMP - 1155/ 2022	P. K. BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022- 06-24			(S ea t No - 10 4)
1 6 6	43571 /2022	25.06. 2022	CRLMP - 1100/ 2022	R. R. DAS	C.O .	COUR T NO. 17	Order Dtd. 2022- 06-24			(S ea t No - 10 4)
1 6 7	43572 /2022	25.06. 2022	CRLRE V- 899/2 019	R. R. DAS	C.O .	COUR T NO. 23	Order Dtd. 2022- 06-24	CRIM INAL REVI SION		(S ea t No - 1)
1 6 8	43573 /2022	25.06. 2022	WP (C) - 12622 /2022	SUMANT A DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 1)
1 6 9	43574 /2022	25.06. 2022	CONTC - 7084/ 2021	B. B. MALLIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 1)
1 7 0	43575 /2022	25.06. 2022	CONTC - 3926/ 2022	L. D. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 1)
1 7 1	43576 /2022	25.06. 2022	CONTC - 3825/ 2022	SRI RAMA KRISHN A BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 1)
1 7 2	43577 /2022	25.06. 2022	CONTC - 3730/ 2022	B. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 1)
1 7 3	43578 /2022	25.06. 2022	CONTC - 3831/ 2022	M. R. SAHOO	C.O .	COUR T NO.	Order Dtd. 2022- 06-24			(S ea t No - 1)

			2022			2 OLD				No - 1)
1 7 4	43579 /2022	25.06. 2022	CONTC - 3832/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 1)
1 7 5	43580 /2022	25.06. 2022	CONTC - 3828/ 2022	B. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 1)
1 7 6	43581 /2022	25.06. 2022	CONTC - 3829/ 2022	B. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 1)
1 7 7	43582 /2022	25.06. 2022	CONTC - 3764/ 2022	L. D. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 06-24			(S ea t No - 1)
1 7 8	43583 /2022	25.06. 2022	CONTC - 2817/ 2021	M. N. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 06-24		CONT EMPT	(S ea t No - 1)
1 7 9	43584 /2022	25.06. 2022	CONTC - 3148/ 2022	H. K. DASH	C.O .	COUR T NO. 15	Order Dtd. 2022- 06-24		CONT EMPT	(S ea t No - 1)
1 8 0	43585 /2022	25.06. 2022	ABLAP L- 15266 /2021	R.R.DA S	C.O .	COUR T NO. 1	Order Dtd. 2021- 12-20		CRIM INAL MISC -3	(S ea t No - 18)
1 8 1	43586 /2022	25.06. 2022	ABLAP L- 15267 /2021	R.R.DA S	C.O .	COUR T NO. 1	Order Dtd. 2022- 12-20		CRIM INAL MISC -3	(S ea t No - 18)

182	43587/2022	25.06.2022	ABLAP L-15267/2021	R.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-20		CRIMINAL MISC -3	(Seat No - 18)
183	43588/2022	25.06.2022	WP (C) - 14098/2022	N ROUT	GENERAL		Order Dtd. 2022-06-07			(Seat No - 18)
184	43589/2022	25.06.2022	WP (C) - 12805/2003	S BARIK	GENERAL		Order Dtd. 2004-12-06 Petition, Annexure,		WRIT BRANCH-4	(Seat No - 37)
185	43590/2022	25.06.2022	LAA-132/2007	R K BEHERA	GENERAL		Order Dtd. 2013-11-24		FIRST APPEAL	(Seat No - 5)
186	43591/2022	25.06.2022	WP (C) - 20247/2019	A K ROUT	GENERAL		Order Dtd. 2021-12-20			(Seat No - 5)
187	43592/2022	25.06.2022	WP (C) - 38812/2020	B K PATI	GENERAL		Petition Annexure,			(Seat No - 5)
188	43593/2022	25.06.2022	WP (C) - 38816/2020	B K PATI	GENERAL		Petition Annexure,			(Seat No - 5)
189	43594/2022	25.06.2022	WP (C) - 38857/2020	B K PATI	GENERAL		Petition Annexure,			(Seat No - 5)
189	43595/2022	25.06.2022	WP (C) -	B K PATI	GENERAL		Petition Annexure,			(Seat No - 5)

0			38865 /2020		L					t No - 5)
1 9 1	43596 /2022	25.06. 2022	WP (C) - 38873 /2020	B K PATI	GEN ERA L		PetitionAnnexure,			(S ea t No - 5)
1 9 2	43597 /2022	25.06. 2022	WP (C) - 38880 /2020	B K PATI	GEN ERA L		PetitionAnnexure,			(S ea t No - 5)
1 9 3	43598 /2022	25.06. 2022	WP (C) - 38887 /2020	B K PATI	GEN ERA L		PetitionAnnexure,			(S ea t No - 5)
1 9 4	43599 /2022	25.06. 2022	WP (C) - 38898 /2020	B K PATI	GEN ERA L		PetitionAnnexure,			(S ea t No - 5)
1 9 5	43600 /2022	25.06. 2022	WP (C) - 38929 /2020	B K PATI	GEN ERA L		PetitionAnnexure,			(S ea t No - 5)
1 9 6	43601 /2022	25.06. 2022	WP (C) - 13680 /2021	P K MISHRA	GEN ERA L		Order Dtd. 2021- 07- 01Petition,Annexur e,			(S ea t No - 5)
1 9 7	43602 /2022	25.06. 2022	WP (C) - 11567 /2004	A K ROUL	GEN ERA L		Entire Order		WRIT BRAN CH-7	(S ea t No - 48)
1 9 8	43603 /2022	25.06. 2022	ABLAP L- 10471 /2020	S K BISWAL	GEN ERA L		Order Dtd. 2021- 08-26			(S ea t No - 48

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199	43604/2022	25.06.2022	OJC-309/1994	J P KAR	GEN ERAL		Order Dtd. 2008-12-04Petition,Annexure,		WRIT BRANCH-7	(Seat No - 15)
200	43605/2022	25.06.2022	OJC-270/1996	J P KAR	GEN ERAL		Order Dtd. 2008-02-12Petition,Annexure,		WRIT BRANCH-6	(Seat No - 16)
201	43606/2022	25.06.2022	OJC-6476/2001	J P KAR	GEN ERAL		Order Dtd. 2008-02-12Petition,Annexure,		WRIT BRANCH-3	(Seat No - 14)
202	43607/2022	25.06.2022	OJC-2605/1998	G CHAITANYA	GEN ERAL		PetitionAnnexure,		WRIT BRANCH-8	(Seat No - 42)
203	43608/2022	25.06.2022	ABLAP L-11963/2017	S P SAHOO	GEN ERAL		Order Dtd. 2018-05-15		CRIMINAL MISC-1	(Seat No - 1)
204	43609/2022	25.06.2022	WP(C) - 135/2008	S P SAHOO	GEN ERAL		Order Dtd. 2017-11-24		WRIT BRANCH-3	(Seat No - 14)
205	43610/2022	25.06.2022	OJC-4344/1999	S P SAHOO	GEN ERAL		Order Dtd. 1999-04-06		WRIT BRANCH-3	(Seat No - 14)
206	43611/2022	25.06.2022	WP(C) - 36108/2021	S P SAHOO	GEN ERAL		Order Dtd. 2022-02-10			(Seat No

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2 0 7	43612 /2022	25.06. 2022	WP(C) - 11366 /2022	T.K.NA YAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 06-23			(S ea t No - 14)